

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 180/2010

Sub: petition for seeking permission to introduce revised pricing in case of transmission congestion based on "Weighted average cost of power in the two sub-markets.

Date of hearing : 12.1.2012

Coram : Shri S. Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Power Exchange India Limited

Parties present : Shri P.K.Sarkar, PXIL
Shri Mohan Chakragiri, PXIL

Record of Proceedings

The representative of the petitioner submitted that the present petition has been filed under Regulation 32 (iv) of the Central Electricity Regulatory Commission (Power Market) Regulations, 2010 which allows the power exchanges to develop their own market Splitting methodology with the approval of the Commission. PXIL has proposed a variant of present market splitting method i.e revised pricing in case of market splitting method based on "weighted average price of the two sub-markets". He submitted that the reason for the proposed change in the methodology is that the participants on the power exchange are faced with the congestion charge presently and hence are discriminated against. He further submitted that the proposed methodology passes the test of non-discrimination and equitability towards all market participants.

2. After hearing the representative of the petitioner, the Commission directed to admit the petition.

3. The Commission further directed the petitioner to implead the National Load Despatch Centre, Inter-State traders and other power exchanges as respondents and serve copies of the petition and additional information filed in the matter by 25.1.2012 who shall file their responses by 10.2.2012 and the petitioner may file its response, if any, by 20.2.2012.
4. The Commission also directed the petitioner to host on its website the petition and other related information to enable the interested persons including market participants to file their response if any, by 20.2.2012.
5. The petition shall be listed for hearing on 28.2.2012.

By order of the Commission

**SD/-
(T. Rout)
Joint Chief (Law)**